IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA. No. 119(ND)/2016

IN THE MATTER OF:

M/s Asmita Dwivedi Paliwal .... **APPLICANT / PETITIONER**
Vs
M/s Abhi-Asmi International Pvt. Ltd.&ors. .... **RESPONDENT**

SECTION:

Under Section 241/242

Order delivered on 08.09.2017

Coram:

INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Manish Jha, Advocate
Mr. Raghav Sabharwal, Advocate

ORDER

Learned Counsel for the Non-Applicant/Respondent submits that payment had already been made with respect to the salaries for the month of July and August.

Learned Counsel for the petitioner prays for some time to seek necessary instructions in this matter.

Post the matter on 13th September 2017.

— Sd —
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

— Sd —
(INA MALHOTRA)
MEMBER (JUDICIAL)

Deepak Kumar